

12. 00 NOON

**DEMAND FOR A STATEMENT ON
NEPAL**

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Sir, what happened to their statement on Nepal?... (*Interruptions*)... The Government has to make a statement on Nepal. What happened to it?... (*Interruptions*)... He cannot go back on the commitment made to the House... (*Interruptions*)... that a statement on Nepal will be made.

THE LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): How do you presume **that we are** going back on it?... (*Interruptions*)... It will be made next week... (*Interruptions*)...

MR. CHAIRMAN: Now, Papers to be laid on the Table.

SHRI SUBRAMANIAN SWAMY: They have to make a statement on Nepal (*Interruptions*)

MR. CHAIRMAN: papers to be laid on the Table.

PAPERS LAID ON THE TABLE

**Report and Accounts (1988-89) of the
Paradeep Phosphates Limited,
Bhubaneswar and related papers**

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): Sir, On behalf of Shri Devi Lai, I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) Seventh Annual Report and Accounts of the Paradeep Phosphates Limited, Bhubaneswar, for the year 1988-89, together with the Auditors' Report on the Accounts

and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. *See* No. LT-562/90]

**Report and Accounts (1988-89) of the Goa
Meat Complex Limited, Panjim and related
papers**

(SHRI NATHU RAM MIRDHA): I also lay on the Table the following papers:

(a) Eighteenth Annual Report and Accounts of the Goa Meat Complex Limited, Panjim, for the year, 1988-89, together with the Auditors' Report on the Accounts and the comments, of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. *See* No. LT-563/90]

**I. Report and Accounts (1987-88) of
the Kerala Agro Industries Cor-
poration Limited, Trivandrum and
related papers.**

**II. Report and Accounts (1988-89) of
the Haryana Aero-Industries Cor-
poration Limited, Chandigarh and
related papers.**

**III. Report and Accounts (1988-89) of
the Maharashtra Agro Industries
Development Corporation Limited,
Bombay and related papers.**

SHRI NATHU RAM MIRDHA: Sir, I also lay on the Table the following papers:

I. (a) Twentieth Annual Report and Accounts of the Kerala Agro Industries Corporation Limited, Trivandrum, for the year 1987-88, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.